

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 104 of 2019

IN THE MATTER OF:

Bharat Raut & Ors.

...Appellants

Vs

Madhu Silica Pvt. Ltd. & Ors.

...Respondents

Present:

Appellants: Mr. Aaditya Pande, Advocate.

Respondents Mr. Saurabh Kalia and Ms Saloni Purohit, Advocates.

O R D E R

18.09.2019: There being no appearance on behalf of Appellants, their appearance is awaited. Post the appeal for final hearing for **24th October, 2019.**

Before the order was signed learned counsel for the Appellants appeared and assured that he is ready and would be advancing arguments on the next date.

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

am/nn